

RP-43/02

8/7/2004-12

None for either side.  
 It was directed on the last date that notice be sent to the applicant on the address given in the Review Petition. Notice was issued by the Registrar on 13/5/2004. However, it has been returned by Postal Authorities on 27/5/2004 undelivered. Earlier notice was sent to the Counsel for the applicant also.  
 It seems that the applicant is no more interested in pursuing this RP. RP is dismissed for non prosecution.

(Kumar)  
12/7/04

AmB

alys - (Khand Kumar Bhatt)  
M(A)

dt 8-7-2004  
 Order/Judgment despatched  
 to applicant/Respon. on 13/7  
 23.7.04

m